

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD.

OH NO. 724 OF 1987

Vs.

Sl.No.	Date	Office Report	Orders
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4-10-90

DR

The case is ripe for hearing. List the case before court for final hearing on 17-12-90.

DR(J)

17-12-90

Hon. D. K. Agrawal J.M.
Hon. Miss Usha Savara A.M.

Sri M.K. Upadhyaya requests for adjournment on behalf of Sri N.K. Nair, counsel for applicant. Allowed. Adjourn this case for hearing on 29-4-91.

H
J.M.

See
J.M.

29.4.1991

Hon. Mr. K. Obayya, A.M.

Hon. Mr. S.N. Prasad, J.M.

Sri M.K. Upadhyay, brief holder of Sri N.K. Nair states that relief sought for has been granted to him so he does not want to press the case. The same is dismissed as not pressed.

J.M.

A.M.

(n.u.)